

No.GOB(I) 4(2)/2020

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 18TH MAY, 2020.**

NOTIFICATION

PART-A

In partial modification of this office notification (Part-A) of even number dated 30.04.2020, the following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri.P.J.Somashekara	I Addl. Senior Civil Judge and JMFC, Davanagere. <i>[Under orders of transfer as Senior Civil Judge, Bilagi, Bagalkot District (Vice Smt. Preeti Sadguru Sadarjoshi – transferred)]</i>	XIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
2	Sri. A.Nagi Reddy	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru. <i>[Under orders of transfer as I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Vice Sri. Girisha Bhat K. – transferred)]</i>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Secretary to the Hon'ble Lokayukta, Karnataka Lokayukta, M.S. Building, Bengaluru. (Newly created post – vide G.O. No.SiAaSUE 51 SaUSE 2019 dated 18.06.2019)

1	2	3	4
3	Sri.D.R.Jayaprakash	Senior Civil Judge and JMFC., Virajpet, Kodagu-Madikeri District. <i>[Under orders of transfer as Senior Civil Judge, OOD, Head of Legal Cell, Agriculture & Horticulture Co-operation Department, Animal Husbandry and Fisheries Dept., M.S.Building, Bengaluru (Vacant Post)]</i>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S.Building, Bengaluru. (Vacant Post)

PART-B

In partial modification of this office notification (Part-B) of even number dated 30.04.2020, the following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri. Ganesh Padiyar U.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District. <i>[Under orders of transfer as II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Vacant Court)]</i>	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Girisha Bhat K. – transferred)

1	2	3	4
2	Smt. H.Swetha	Civil Judge and JMFC, Banahatti, Bagalkot District. <i>[Under orders of transfer as XIII Addl. Judge, Court of Small Causes, Bengaluru City (Vacant Court)]</i>	Senior Civil Judge, Bilagi, Bagalkot District. (Vice Smt. Preeti Sadguru Sadarjoshi – transferred)
3	Sri. Iranagouda K. Kabbur	Civil Judge and JMFC, Mundgod, U.K.Karwar District. <i>[Under orders of transfer as III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Vice Smt. Shakunthala S. – transferred)]</i>	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
4	Sri. P.R. Yogesh	Civil Judge and JMFC, Saundatti, Belagavi District. <i>[Under orders of transfer as IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Vacant Court)]</i>	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Shakunthala S. – transferred)
5	Sri. K.M. Ananda	Prl. Civil Judge and JMFC, Belthangady, D.K.Mangaluru District. <i>[Under orders of transfer as V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012)]</i>	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)

1	2	3	4
6	Smt. Ujwala Veeranna	Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru. <i>[Under orders of transfer as Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru (Vacant Post)]</i>	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District. (Vice Smt. Roopashri – transferred)
7	Smt. Manjula D.	Deputy Registrar, City Civil Court, Bengaluru City. <i>[Under orders of transfer as VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru (Newly Created Court – vide G.O. No.LAW 74 LCE 2013, dated 13.08.2013)]</i>	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012)
8	Smt. Rahat Afshan H.N.	I Addl. Civil Judge and JMFC II Court, Tumakuru. <i>[Under orders of transfer as Addl. Senior Civil Judge and JMFC, Bhadravathi, Shivamogga District (Vice Smt. Roopashri – transferred)]</i>	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court – vide G.O. No.LAW 74 LCE 2013, dated 13.08.2013)

BY ORDER OF THE HIGH COURT,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City and the Prl. District and Sessions Judges of Belagavi/Bengaluru Rural/Bagalkot/D.K. Mangaluru/Davanagere/Kodagu-Madikeri/Shivamogga/Tumakuru/U.K.Karwar Districts, with a direction to circulate a copy of this notification to the officers/courts concerned and also to make necessary arrangement for relieving the officers concerned.
2. The Officer at Sl.No.1 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the forenoon of **June 1, 2020**.
3. The Officers at Sl.Nos.2 and 3 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
4. The Officers at **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
5. The D.R.(S.S.)-cum-P.S. to Hon'ble the Chief Justice.
6. The Private Secretaries to the Hon'ble Administrative Judges for Belagavi/Bengaluru Rural/Bagalkot/D.K.Mangaluru/Davanagere/Kodagu-Madikeri/ Shivamogga/ Tumakuru/ U.K.Karwar Districts, Small Causes Courts in Bengaluru and OOD posts (Senior Civil Judge cadre).
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar Generals, High Court of Karnataka Benches at Dharwad and Kalaburagi.
9. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.

11. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
12. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
15. The Accountant General in Karnataka, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I, DJA-II and DJA-III Branches of this office.
21. Spare copies.

* * * * *